[Shri G. L. Lakshmanan]

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You know, Sir, that the previous regime dismissed the elected and nooular Government of my party, D.M.K., in January 1976. Since then, the people of Tamil Nadu were governed by the bureaucrats only. This has naturally agitated the minds of the aggrieved people of Tamil Nadu. The emergency has ended and the elections have been held to the State Assembly in June 1977. The people of Tamil Nadu have elected their representatives. The party of the Matinee idol who practices cosmetic socialism has secured the absolute majority. Of course, it is a shame for me. There is no hurdle, whatsoever, in the formation of the Government by the majority party. Our leader Kalaignar Karunanidhi has publicly announced that elected Government will receive our responsible co-operation. It is very astonishing as to why should there be even a day's delay in the assumption of office by the evergreen hero of films and his tribe.

Sir, should the people of Tamil Nadu wait till the cine Actor fulfils his call-sheets and Studio schedules?

Should the people be patient till the actor consults the Almanac (i.e. the Panchangam), looks to favourable stars and planets to play his greatest role as Chief Minister? It is a tragedy and a paradox that the people of Tamil Nadu should suffer the absence of an elected Government merely because the cine actor has not finished his make-up. May I, therefore, seek your help and the support of this august House for the demand of the people of Tamil Nadu to have an elected Government at once? Sir. in West Bengal and Punjab, things have moved properly and already Shri Jyoti Basu and Shri Prakash Singh Badal have assumed office as Chief Ministers. I am certain that the leaders of the Janta legislature parties in the States of Bihar, Madhya Pradesh, Rajasthan, Orissa and Haryana will also soon be elected and would soon be forming their Governments. The people of Tamil Nadu are really unfortunate that they cannot have an elected Government even though they have made the advance booking to see the cine actor in his new role as the Chief Minister of Tamil Nadu. I would like the Government of India to ask for the reasons as to why the formation of Government in Tamil Nadu by the majority party is being delayed. That is why I am placing it as a special issue before this House.

REFERENCE TO SHORTAGE OF WATER IN DELHI

of the section of the

SHRI NARASINGHA PRASAD NANDA (Orissa): Mr. Deputy Chair man, Sir, with greater sorrow than, anger, I beg to submit that the water supply in Delhi has completely stopped causing great incovenience to the public. In fact, today, when went to the toilet, I did not verify whether water was coming from the Sir, you can realise my plight, After coming out of the toilet, rang up to the North Avenue Enquiry Office and they said that all the flats are without water and that they could not help me. When I telephoned to the N.D.M.C. Control Room, there was nobody even to respond to my call and to say what has actually happened. Then, Sir, I tried to contact a large number of friends and everybody started describing plight in his own way. Now, I would submit that this is the hot summer season. Everybody is in need water. Not only drinking water, but we are also in need of water for bath, toilet and other purposes. There is not even a drop of water either in Avenue flats or in the the North South Avenue flats or even in the houses. As a matter of fact, I think you should also have been deprived of water, if I may say so. Sir, water is a very basic need of life. I wish Mr. Advani, the Leader of the House. was here to hear what I am saying. This Government has made very tall promises in the election manifesto

But after it has come to power and had made everything free for I find there is so much laxity among the persons working in the N.D.M.C. and other bodies which are concerned with water supply. We do not get even a drop of water. Through you, Sir. I would appeal to the Government to take immediate steps to see that regular water supply is maintained at least during the summer season. When there is no water, how do you expect us to participate in the general discussion on the General Budget? We are not able to take even our bath. As I said, many friends must have been in the same plight. Therefore, Sir. I would submit that Government should take immediate steps to see that regular water supply is maintained because this is one of the basic minimum needs of life. They may not give us more, but let them at least maintain a regular minimum supply. There is one thing more. They do not give even notice of stoppage of water supply. They give notice in regard to power shedding. They give notice that at such and such time on a particular day there will be power shedding and we get prepared for it. In regard to water also, such notice should be given. When we go to the toilet, we find there is no water. This sort of difficulty is there. Therefore, I would submit that if the Janata Party claims to represent the people, they must at least satisfy one of the basic needs of life.

Therefore, through you again I will appeal to the Government to see that the water supply is maintained at least during this period.

DR. V. B. SINGH (Uttar Pradesh): I am sorry I got up without your permission ...

MR. DEPUTY CHAIRMAN: I can imagine that your need was urgent. The matter has been mentioned.

DR V. B SINGH: Yes, Sir, and I am submitting the same point. I came to the House late because of scarcity of water. I had to go elsewhere for bath.

SHRIMATI SUMITRA G. KUL-KARNI (Gujarat): In my house also the same condition prevails. The only thing is that it is under the control of the NDMC which is under its President, Shrimati Vidya Ben Shah of the Congress. The matter should be taken up with them.

SHRI HARISINH BHAGUBAVA MAHIDA (Gujarat): Certainly not. So far as North Avenue and South Avenue are concerned, it is with the PWD and not with the NDMC.

(Interruptions)

SHRI KALYAN ROY (West Bengal): I have been here for a long time and I have never faced such a crisis earlier.

(Interruptions)

SHRI S. W. DHABE (Maharashtra): The same is the position in South Avenue also. We are making a complaint about water supply and it is a genuine complaint. There is no water supply at 9 O'clock. Everything is stopped. I will ask the lady member not to take it lightly. I am really sorry that Shrimati Sumitra Kulkarni took it so very lightly.

SHRI YOGENDRA MAKWANA (Gujarat): Since morning there is no water in South Avenue and this lady who is advocating the case of the Janata Party should go and meet the housewives and see what they are saying. You go and meet the housewives there and see what they are saying. Why should you sit here and talk unnecessarily? You should go and meet the housewives and see their reactions.

شری سید احمد هاشمی (آنر پردیش): نه تو ان ممبرون نے اپنی مهتا بیان کی جو کو نارته اور ساؤته ایومندو میں رهتے هیں – لیکن سحویشن په هے که یه صرف ساوته ایومندو اور نارته ایوندو کی بات نہیں

[شری سپت احد هاشدی]
پورے دلی شہر کے اندر یہی سچویشن
هے - ایک ایک قطرہ پانی کے لئے لوگ
ترس رہے هیں اور پورے دلی شہر کے
لرگوں کو بہت زیادہ تکلیف ہو رہی ہے
اس لئے دلی کے لوگوں کی اس پریشانی
پر پورن نوجہ کی ضرورت ہے -

† श्री संयद श्रहमद हाशभी (उत्तर प्रदेश): ये तो इन मेर्बरों ने श्रपनी विपता ब्यान की—जोिक नाथं श्रीर साउथ एवेन्यू में रहते हैं लेकिन सिचुवेशन यह है कि यह सिर्फ साऊथ एवेन्यू श्रीर नार्थ एवेन्यू की बात नहीं है पूरे दिल्ली शहर के श्रन्दर यही सिचुवेशन है—एक एक कतरा पानी के लिये लोग तरस रहे हैं श्रीर पूरे दिल्ली शहर में लोगों को बहुत ज्यादा तकलीफ हो रही है इसलिय दिल्ली के लोगों की इस परेशानी पर पूरी तवज्जों की जरूरत है ।]

ARREST AND RELEASE ON BAIL OF SHRI M. C. BALAN, MEMBER OF RAJYA SABHA

MR. DEPUTY CHAIRMAN: I have to inform Members that a telegram dated the 20th June, 1977, regarding arrest and release on bail of Shri M. C. Balan, Member, Rajya Sabha, has been received from the Assistant Commissioner of Police, Madras, an extract of which is as follows:

"I have the honour to inform you that I have found it my duty in exercise of my powers under section 4|1|J Tamil Nadu Prohibition Act to direct that Thiru M. C. Balan, Member of Rajya Sabha, be arrested. Thiru M. C. Balan, M.P., was accordingly arrested by Assistant Commissioner of Police between 01 hour and 02 hours today 20-6-77 and released on ball immediately."

THE OIL AND NATURAL GAS COMMISSION (AMENDMENT) BILL, 1977.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): Sir, I beg to move for leave to introduce a Bill further to amend the Oil and Natural Gas Commission Act, 1959.

The question was put and the motion was adopted.

SHRI H. N. BAHUGUNA: Sir, introduce the Bill.

APPRECIATION OF THE SERVICES RENDERED BY SHRI BHUPESH GUPTA AND OTHER DISTING-UISHED MEMBERS OF THE RAJYA SABHA

सदन के नेता (श्री लाल कृष्ण ग्राडवाणी) :

उपसभापित जी, ग्रापकी ग्रनुमित से मैं समझता
हूं कि एक कर्त्वय हम निभायें तो ग्रच्छा
रहेगा, एक ग्रच्छी परम्परा रहेगी । यही कल
शाम को जब रजत जयंती समारोह हुग्रा
तब हमने इस सदन के ग्रनेक सम्माननीय
सद यों का उल्लेख किया ग्रौर ग्राखिर में
ऐसे भी एक सदस्य का उल्लेख किया जो इस
सदन में ग्रारम्भ से रहे ग्रौर जैसे मैने कला कहा कि वे स्वयं एक संस्था बन गये, श्री भूषेश गुप्त ।
मैं समझता हूं कि यह उपयुक्त रहेगा ग्रगर
सदन की कार्यवाही में भी सदन की यह भावना
लिपिबद्ध हो जाय ग्रौर हम सबका उनके प्रति
स्नेह ग्रौर सम्मान एक प्रकार से सदन की
कार्यवाही का रिकार्ड बन जाय ।

मुझे विश्वास है कि मैं जब यह कह रहा हूं तब मैं सम्पूर्ण सदन की, सव दलों की, सब साथियों की भावनाओं को व्यक्त कर रहा हूं। यह सही है कि राजनीतिक विपक्षी होने के कारण अनेक बार हम एक दूसरे की आलोचना करते रहे हैं, वह हमारी करते हैं हम उनकी करते हैं, लेकिन इस बात से कोई इन्कार नहीं कर सकता कि एक अच्छे संसदज्ञ को